

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO.163 OF 2009

Wednesday, this the 17th day of August, 2011

CORAM:

**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

- | | | |
|----|--|----------------|
| 1. | K.K.Madhu
Machinist (Master of Craftsman)
Naval Ship Repair Yard, Kochi
Naval Base, Kochi – 682 004
Residing at Kuppakkattu House
Fisherman Lane Road, Elankunnapuzha PO
Vypin, Ernakulam District | |
| 2. | Santhosh P Babu
Machinist (Highly Skilled)
Naval Ship Repair Yard, Kochi
Naval Base, Kochi – 682 004
Residing at Puthiyedath House
Amalagiri PO, Kottayam – 686 036 | |
| 3. | T.V.Ajaya Gosh
Machinist (Master of Craftsman)
Naval Ship Repair Yard, Kochi
Naval Base, Kochi – 682 004
Residing at Chiorayathra House
Nettoor PO., Ernakulam District | ... Applicants |

(By Advocate M/s Dandapani Associates .)

versus

- | | | |
|----|---|-----------------|
| 1. | Union of India represented by Secretary to Government
Ministry of Defence,
South Block
New Delhi – 110 001 | |
| 2. | The Flag Officer-Command-in-Chief
Southern naval Command
Naval Base,
Kochi – 682 004 | ... Respondents |

(By Advocate Mr. Sunil Jacob Jose, SCGSC)

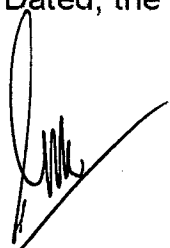
The application having been heard on 17.08.2011, the Tribunal on the same day delivered the following:



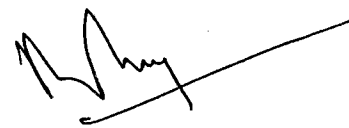
ORDER**HON'BLE Mr.JUSTICE P.R.RAMAN, JUDICIAL MEMBER**

The challenge in the OA is against the order of reversion Annexure A-7 dated 19.02.2009 issued by the Headquarters, Southern Naval Command, Cochin. Obviously, the same was issued in compliance of the common order passed in OA 278/07 and connected cases. Annexure A-5 is the order produced in this case. Annexure A-5 was subsequently challenged before the Hon'ble High Court. Challenging Annexure A-7, the present OA is filed. During the pendency of the OA, the applicants have been promoted from the date on which they were ordered to be reverted as per Annexure A-7. As such, Annexure A-7 is no longer in force. OA has become infructuous and the same is **closed**. No costs.

Dated, the 17th August, 2011.



**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**



**JUSTICE P.R.RAMAN
JUDICIAL MEMBER**

VS